

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1404
ANSWERED ON:30.07.2003
EVICTION OF TENANTS
S. SAIDUZZAMAN

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether any Committee consisting of three wings of BSNL, MTNL and Post and Telegraph Department has been constituted to verify tenants living in the residential quarters allotted to officers and employees in various colonies in Delhi;
- (b) if so, the details thereof;
- (c) the details of raids conducted by officers of three wings during the last one year in Delhi; and
- (d) the action taken to evict the tenants?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY(SHRI . PRADHAN)

- (a) No, Sir.
- (b) Does not arise in view of (a) above.
- (c) Surprise checks were conducted by officers and 25 cases of subletting/ unauthorized sharing were detected.
- (d) Allotments of such cases as mentioned at (c) above were cancelled.